

F.No. 01(03)/Roster/CESTAT/2024/Part – II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.09.2024


ORDER NO. 113 of 2024

Hon'ble President is pleased to partially modify the roster order no. 107 of 2024 for **CESTAT, Mumbai** on **23.10.2024** as follows:-

DATE	CORAM	WORKS ASSIGNED
On 23.10.2024 and on subsequent dates, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	Larger Bench matters: C/85110/2013 M/s. Eurotex Industries & Exports Ltd. vs. CCE, Kolhapur AND E/1166/2008 Commissioner of Central Excise, Mumbai – II vs. M/s. Bharat Sanchar Nigam Ltd.

Note:

1. No adjournment would be granted in normal circumstances.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order


(S. K. Tiwari)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar